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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

SPECIAL BENCH

C.P. No. 48/1996
I.A. No. 59/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH AUGUST, 2018, 10:30 A.M


Name of the Company		Chotoo Sud -Vs- Bhagwan Finance Corporation Pvt. Ltd.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S. Mita	} Adv - for	}	for company	}	}
2. A. Basu					
3. Mr. K. K. Mundy	} Adv	}	}	}	}
4. Mr. S. K. Chatterjee					
5. Mr. Chotoo Sud					plaintiff

ORDER

PRABHAT SINGH ADV of Shotoo Sud
The Ld. Counsel on the side of the Petitioner and the Ld. Counsel on the side of the Respondents appeared.

As requested by the Ld. Counsels and since there is no regular Bench sitting, the matter is adjourned to 07-09-2018 for further consideration.

(Jir 
Member